

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

CUSTOMS Appeal No. 11972 of 2015-DB

J R Roadlines Pvt Ltd

...Appellant

-Versus-

C.C. - Ahmedabad

...Respondent

Present For the Appellant : Shri J.C. Patel, Ms. Shamita Patel and Shri Rahul Gajera,
Advocates

Present For the Respondent : Shri Ghanshyam Soni, Authorised Representative

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 16/09/2020

DATE OF DECISION: 22/09/2020

ORDER

Appeal is disposed of. For order, see order of date in Customs Appeal No.
13346 of 2014.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha